GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 767 ANSWERED ON 28TH APRIL, 2016

LANE SYSTEM FOR TRAFFIC

767. SHRI P.P. CHAUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is any proposal to start lane system for traffic with a view to check the frequent road accidents on national highways;

(b) if so, the details thereof;

(c) whether the Union Government has passed any law to check road accidents on national highways and to implement traffic rules more stringently; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) Pavement markings including centre line markings, lane markings, edge markings, chevron markings etc. are part and parcel of IRC standards / guidelines for design, construction and maintenance of roads which are followed for all roads including National Highways. These are specifically covered in Indian Roads Congress (IRC) Code IRC: 35-2015.

(c) & (d) Ministry of Road Transport & Highways have drafted a new Road Transport and Safety Bill, in place of the existing Motor Vehicles Act, 1988 covering the entire gamut of issues related to motor vehicles and road safety. The draft bill is available on the website of the Ministry (www.morth.nic.in)
